



2026:AHC:37645

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 4708 of 2024

Sundar Singh

.....Petitioner(s)

Versus

Union Of India Through Its Secretary Ministry Of
Home Affairs And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Amit Rana
Counsel for Respondent(s)	:	A.S.G.I., C.S.C., Devendra Narayan

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Civil Misc. Withdrawal Application No. 7 of 2026

1. Sri Amit Rana, learned counsel for the writ petitioner seeks to withdraw the present writ petition wherein relief sought is to (1) issue direction a writ, order or direction in the nature of mandamus directing the respondent no.4 to issue character certificate in favour of petitioner and also direct the respondent no.3 to consider joining of petitioner on the post of constable (driver) in Sashatra Seema Bal (SSB), within stipulated period; (ii) issue any other writ, order or direction, which this Hon'ble court may deem fit and proper in the facts and circumstances of the case; (iii) Award the cost of petition in favour of the petitioner.

2. Learned Standing Counsel has no objection to the same.

3. Withdrawal application is allowed.

4. The present writ petition is dismissed as withdrawn.

February 19, 2026

Rajesh

(Vikas Budhwar,J.)